

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3029
ANSWERED ON:16.03.2010
SMUGGLING ON INDO-NEPAL BORDER
Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of smuggling of deadly weapons and fake Indian currency notes by terrorists have been reported on the Indo-Nepal border;
- (b) if so, the details of such cases reported and the number of terrorists apprehended during the last three years and the current year; and
- (c) the action taken by the Government to check such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Indo-Nepal Border is open and porous in nature. The movement of Indians and Nepalese citizens across the Indo-Nepal border is governed by Indo-Nepal Treaty of Peace and Friendship, 1950, which provides for free movement of citizens of both the countries across the Indo-Nepal Border. SSB has been deployed at Indo-Nepal Border as a Border Guarding Force.

No cases of smuggling of deadly weapons by terrorists have been reported. However, seizures of arms/ammunition, Fake Indian Currency Note (FICN) and persons apprehended by SSB during the last 3 years is enclosed.

Regular presence, round-the-clock patrolling, random checking and surveillance are carried out by SSB to check illegal instances and to stop cross border crimes. Besides, State Police concerned is also keeping a vigil. There are other institutional mechanisms like Home Secretary level talks between two countries, periodic Border District Coordination Committee (BDCC) meetings/real-time exchange of information/intelligence etc. between the two countries to effectively deal with such issues.

SEIZURES OF ARMS/AMMN. DURING LAST THREE YEARS AND CURRENT YEAR ON INDO-NEPAL BORDER

Year Regular Weapon Country made Weapon Cartridges Apprehensions
(in Nos.) (in Nos.) (in Nos.) (in Nos.)

2007 10 79 196 33

2008 4 67 376 63

2009 4 37 759 32

2010 0 3 9 2

(upto
08.03.2010)

SEIZURE OF FAKE INDIAN CURRENCY NOTES (FICN) BY SSB DURING LAST THREE YEARS AND CURRENT YEAR ON INDO NEPAL BORDER

Year Amount Apprehension
(Rs.in lakhs) (in Nos.)

2007 2.37 9

2008 1.18 13

2009 2.45 11

2010 0.12 0

(upto
08.3.2010)